

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.02
New IA-3474/2021
IN
IB-540(ND)/2020

IN THE MATTER OF:

M/s. BSL Castings Private Limited

Vs.

Friends Auto (India) Limited.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 12.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

: Mr. Abhishek Pareek Advocate

For the Respondent

: Adv. Mr. Saurabh Kalia and Adv. Mr. Aaryan Sharma

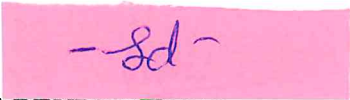
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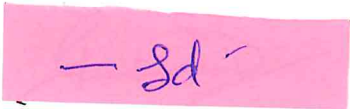
IA-3474/2021:-

Heard the submissions made by the Counsel for the Operational Creditor. Counsel for the Corporate Debtor is present. Counsel for the applicant/Operational Creditor has prayed for grant of leave to withdraw the petition bearing No. 540/ND/2020.

Having heard the submissions made by the Counsels for both the parties. The petition under section 9 bearing No. IB-540/ND/2020 is **dismissed as withdrawn**.

In terms of Rule 8 of IBBI (Application to Adjudicating Authority) Rules, 2016, the case folders and connected papers be consigned to the record room.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)